

HIGH COURT OF MADRAS - MADURAI BENCH

SITTING ARRANGEMENT - From 05.12.2016 onwards

	HON'BLE JUDGES	SUBJECT
1	A.Selvam, J and P.Kalaiyaran, J	Admission and Final hearing in WP (PIL), Unauthorised Construction & Encroachment matters, Criminal Appeals and Appeal Suits.
1a	A.Selvam, J	After Division Bench work - Writ Petitions - (Preferably Old Matters)
1b	P.Kalaiyaran, J	After Division Bench work - CrI.OP (u/s.482 of Cr.P.C) - (Preferably Old Matters)
2	R.Subbiah, J and J.Nisha Banu, J	Admission and Final hearing in WA, WP (except PIL), Tax Matters, DRT & DRAT Matters, CMA, STA, Contempt Petition and Contempt Appeals, WP (Caste/Community Certificates) and HCP.
2a(i)	R.Subbiah, J	After Division Bench work - CrI.OP (u/s.482 of Cr.P.C) - (Preferably Old Matters)
2a(ii)	R.Subbiah, J	Every Friday at 2.15 P.M., - Contempt Petitions pending with the Single Bench matters relating to the Judges who have demitted office.
2b	J.Nisha Banu, J	After Division Bench work - Civil Revision Petitions - (Preferably Old Matters)
3	N.Kirubakaran, J	CMA, CMSA, Tr.CMP and Company Appeals - Admission & Final hearing
4	M.Duraiswamy, J	Second Appeal - Admission Second Appeal - (from the year 2011) - All Stages
5	K.Ravichandrabaabu, J	Writ Petition Admission - Gen. Misc., Edn, M & M, Industries, Forest, C & CE, Land Acq, Local Auth. APM, ULC, Prohibition & Excise, LR, and LT, Adjourned Admisison, Notice of Motion and Final hearing stage cases in the above categories (from the year 2014)

6	S.Vaidyanathan, J	Writ Petition Admission - Labour , Service, MV, MV Tax, Tax (Income Tax, Sales Tax & all other Tax matters), Cinema & Co-op, EB, Adjourned Admission, Notice of Motion and Final hearing stage cases in the above categories (from the year 2014)
7	G.Chockalingam, J	Crl.OP (u/s.482 & 407 of Cr.P.C), WP (Cr.PC) - Admission & Final hearing
8	V.M.Velumani, J	CRP - Admission and Final hearing
9	S.S.Sundar, J	Misc. Petition in AS and Final hearing of AS
10	B.Gokuldas, J	Crl.Appeal & Crl.Revision - Admission & Final hearing Admission & Final hearing in CBI & Prevention of Corruption Act Cases (Crl.A, Crl.RC, Crl.OP(u/s.482 of Cr.PC), WP (Crl.PC))
11	R.Suresh Kumar, J	Writ Petition - Labour , Service, MV, MV Tax, Tax (Income Tax, Sales Tax & all other Tax matters), Cinema & Co-op, EB, All stage cases in the above categories (upto the year 2013)
12	M.S.Ramesh, J	Writ Petition - Gen. Misc., Edn, M & M, Industries, Forest, C & CE, Land Acq, Local Auth. APM, ULC, Prohibition & Excise, LR, and LT, All Stage cases in the above categories (up to the year 2013)
13	A.M.Basheer Ahamed, J	Crl.OP - Bail & Anticipatory Bail
14	RMT.Teekaa Raman, J	Second Appeals - (upto the year 2010) - All Stages

Note:

- Oldest cases in the respective categories shall be listed chronologically every Wednesday apart from listing fresh admission cases and extension of stay cases
- Cases relating to Senior Citizens, Crime against Women, Person with Disability, Children, Juvenile and Prevention of Corruption Act Cases shall be taken up on priority basis
- Cases in which proceedings before the Lower Courts have been stayed and Cases Remanded from the Hon'ble Supreme Court shall be given preference.

//BY ORDER OF THE HON'BLE THE CHIEF JUSTICE//